

8  
D.A.446/90.

Date : 28.1.92.

None for the applicant. Mr.A.I. Bhatkar, Adv. for Mr.M.I. Sethna, Counsel for the Respondent No.1. He has filed reply today which is taken on record.

Mr.Ramesh Darda, Counsel for Respondent Nos. 2 and 3. He requests to grant some time for filing reply.

Adjourned to 11.3.92 for reply and directions at Nagpur.

*Somy Goyal*  
Section Officer.

Dated: 11-3-92

Hon'ble Mr. Justice C.C. Srivastava  
Hon'ble Mr. ~~Justice~~ M.Y. Pratapkar A.M.

Sri Sethna states that he is no longer the counsel for the applicant. Issue notice to the applicant to engage some counsel or pursue the case otherwise the case may be heard and disposed of in his absence.

Sri Darda put his appearance on behalf of the respondents. List this case on 17.6.92 for hearing.

*AM*  
A.M.

*sch*  
sch

(9)

Per Tribunal Date : 17.6.92.

As no Circuit Bench is functioning during 15.6.92 to 19.6.92 at Nagpur.

Hence, the matter is adjourned to 15/7/92

for Admission/hearing.

For Court Officer

Date: 15/7/92

Per Tribunal

For want of time Single Bench could not be held hence adjourned to 15/9/92 for Admission at Nagpur.

For Dy. Registrar

15/9/92 pr

The applicant is person Mr. R. Darda who for the reasons by court adjourned to 21/11/92 for Admission hearing.

CO

Per Tribunal

Dated 2.11.92

As Division bench is not functioning during 2.11.92 to 6.11.92 at Nagpur. The matter is adjourned to 18-1-93 for admission hearing at Nagpur.

For Court Officer


(10)

Date: 18.1.93 Cam, pat Nagpur

None for the  
applicant. Mr. R. Darda for  
respondents. He prays for  
time.

Adjourned to 15.3.93

for A.H. at Nagpur.

  
(M.Y. Priolkar)  
M(A)

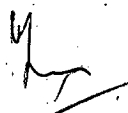
Dated: 15-3-1993

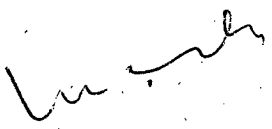
None for the applicant.  
Mr. Ramesh Darda, Counsel for the  
respondents.

Mr. Sudame states that  
he has no instructions from the  
applicant.

The O.A. dismissed in  
default of the appearance of the  
applicant.

No order as to the costs.

  
(M.Y. PRIOLKAR)  
M(A)

  
(M.S. DESHPANDE)  
V/c.

order/Judgment despatched  
to Applicant/Respondent (s)  
on 10/5/93

8/11/5